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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(CAA)No.474/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Selwel Worldwide Trade Pvt Ltd & Anr.		
Under Section	230(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) MRS. MANJU BHUTERIA, ADVOCATE
- 2) MR. S.K. BAJORIA, ADVOCATE,
- 3) MRS. MOUMITA SARKAR, ADVOCATE,

*PETITIONERS*

*Rukan,  
20/11/2017*

4. Shri K. S. PRADHAN, JOINT DIRECTOR, RD(ER), MCA *J. Pradhan  
20/11/17*

**ORDER**

Ld. Counsel for the petitioners and Mr. K.S.Pradhan, Joint Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)